

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3
Service Tax Appeal No.12184 of 2014
Service Tax Misc. Application (CO) No. 16114 Of 2014

(Arising out of OIA-AHM-EXCUS-003-APP-359-13-14 dated 20/02/2014 passed by
Commissioner of Central Excise-AHMEDABAD-III)

C.C.E. & S.T.-Ahmedabad-iii

.....Appellant

Custom House... 2nd Floor,
Opp. Old Gujarat High Court, Navrangpura,
Ahmedabad, Gujarat
380009

VERSUS

Harishiddh Transport Co

.....Respondent

Opp Nagalpur College,
Below Vidhya Mandir Vidhyalay, Highway,
Mehsana, Gujarat

APPEARANCE:

Sh. Rakesh Kumar Bhashkar, Superintendent (AR) for the Respondent
None Appeared for the Appellant

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Final Order No. A/ 12271 /2021

DATE OF HEARING: 30.06.2021
DATE OF DECISION: 30.06.2021

RAMESH NAIR

The concerned Respondent Commissionerate filed a letter dated 08.06.2018 for withdrawal of the appeal as per the Litigation Policy on Monetary Limit. Accordingly, the appeal is dismissed as Withdrawn. CO also stands disposed of.

(Dictated & Pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**